

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.411
IB/21/ND/2023

IN THE MATTER OF:

Orbit Electromech India Pvt. Ltd.	...	Applicant
Versus		
RRP Solution Private Ltd.	...	Respondent

Order under Section 9 of IBC, 2016.

Order delivered on 22.05.2023

Coram:

Mr. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	:	Mr. Swapan Pradhan, Adv. & Ms. Rituraj V. Banker, Adv.
For the Respondent	:	

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to 12.06.2023.

Sd/-
(Court Officer)